

**AVARSEKAR REALTY PRIVATE LIMITED
DETAILS OF CLAIMS**

					In Rs.
SR NO	TYPE OF CREDITOR	AMOUNT CLAIMED	AMOUNT ADMITTED	CLAIM AMOUNT REJECTED	AMOUNT UNDER VERIFICATION
1	OPERATIONAL CREDITORS	16,83,966.00	-	-	16,83,966.00
	TOTAL OPERATIONAL CREDITORS	16,83,966.00	-	-	16,83,966.00
3	EMPLOYEE	9,28,171.00	-	-	9,28,171.00
4	FINANCIAL CREDITOR (UNSECURED)	3,24,58,28,511.29	78,74,81,113.87	-	2,45,83,47,397.42
5	FINANCIAL CREDITOR (SECURED)	6,79,86,78,621.00	5,03,05,50,932.96	-	1,76,81,27,688.04
	TOTAL FINANCIAL CREDITOR	10,04,45,07,132.29	5,81,80,32,046.83	-	4,22,64,75,085.46
	TOTAL	10,04,71,19,269.29	5,81,80,32,046.83	-	4,22,90,87,222.46
	RUPEES (IN WORDS)	One thousand four crore,seventy one lacs,Nineteen thousand ,two hundred sixty nine and paisa twenty nine only	Five hundred eighty one crore,eighty lacs thirty two thousand fourty six and paisa eighty three one only	-	Four hundred twenty two crore,ninty lacs eighty seven thousand two hundred and twenty two and paisa fourty six only

Annexure-1														
Name of Corporate Debtor: Avarsekar Realty Private Limited					Date of Commencement of CIRP: 09.11.2023					22.11.2023				
List of Operational creditors belonging to any class of creditors														
													(Amount in Rs)	
S. No.	Name of the creditor	Details of Claim		Details of Claim admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted (Provisional)	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Rajendra Borgharkar	21-11-2023	9,75,000.00	-	Operational Creditor	NIL	NIL	NO	NA	NA	NA	-	9,75,000.00	-
2	Rana Electrical	21-11-2023	4,96,920.00	-	Operational Creditor	NIL	NIL	NO	NA	NA	NA	-	4,96,920.00	-
3	Multi Vision Digital Solution	22-11-2023	2,12,046.00	-	Operational Creditor	NIL	NIL	NO	NA	NA	NA	-	2,12,046.00	-
TOTAL			16,83,966.00	-								-	16,83,966.00	

Annexure-1

Name of Corporate Debtor: Avarsekar Realty Private Limited				Date of Commencement of CIRP: 09.11.2023						List of creditors as on: 22.11.2023					
List of operational creditors (Employees)														(Amount in Rs)	
S. No.	Name of the creditor	Details of Claim		Details of Claim admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of Receipt	Amount claimed	Amount of claim admitted (Provisional)	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Rajesh Agarwal	22-11-2023	9,28,171.00	-	Operation Creditor (Employees)	NIL	NIL	NO	NA	NA	NA	-	9,28,171.00	-	
	TOTAL		9,28,171.00	-								-	9,28,171.00		

Annexure-1

Name of Corporate Debtor: Avarsekar Realty Private Limited

Date of Commencement of CIRP: 09.11.2023

22.11.2023

List of unsecured financial creditors belonging to any class of creditors

(Amount in Rs)

S. No.	Name of the creditor	Details of Claim		Details of Claim admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted (Provisional)	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Abhishek Ritika Family Trust Flat	22-11-2023	21,63,24,160.00	8,29,73,811.44	Unsecured	NA	NA	NO	1.43	NA	NA	-	13,33,50,348.56	-
2	Ananya Tanisha Family Trust	22-11-2023	19,12,57,107.00	7,24,34,771.00	Unsecured	NA	NA	NO	1.25	NA	NA	-	11,88,22,336.00	-
3	Mr. Ashok Anant Paranjape & Mrs. Anita Ashok Paranjape	21-11-2023	9,47,24,349.00	2,41,40,661.00	Unsecured	NA	NA	NO	0.41	NA	NA	-	7,05,83,688.00	-
4	Deepak Shah	22-11-2023	6,49,93,655.00	-	Unsecured	NA	NA	NO		NA	NA	-	6,49,93,655.00	-
5	Dilip Saxena & Milie Saxena	20-11-2023	6,50,00,000.00	2,07,00,000.00	Unsecured	NA	NA	NO	0.36	NA	NA	-	4,43,00,000.00	-
6	Dr. Pramod Sadarjoshi & Shankar Sadarjoshi	22-11-2023	12,08,50,751.00	4,65,65,531.43	Unsecured	NA	NA	NO	0.80	NA	NA	-	7,42,85,219.57	-
7	Dr.Dinesh Bapu Salgaonkar	22-11-2023	7,04,17,594.80	2,71,74,964.00	Unsecured	NA	NA	NO	0.47	NA	NA	-	4,32,42,630.80	-

Annexure-1

Name of Corporate Debtor: Avarsekar Realty Private Limited

Date of Commencement of CIRP: 09.11.2023

22.11.2023

List of unsecured financial creditors belonging to any class of creditors

(Amount in Rs)

S. No.	Name of the creditor	Details of Claim		Details of Claim admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted (Provisional)	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
8	Herambha Construction Private Limited	21-11-2023	10,00,00,000.00	-	Unsecured	NA	NA	NO		NA	NA	-	10,00,00,000.00	-
9	Mr. Jayant Shripad Gadgil, Mrs. Smita Jayant Gadgil & Mr. Nikhil Jayant Gadgil	21-11-2023	8,58,19,338.00	3,00,45,918.00	Unsecured	NA	NA	NO	0.52	NA	NA	-	5,57,73,420.00	-
10	Dr. Reshma Jaydeep Palep & Dr. Jaydeep H. Palep	21-11-2023	6,65,45,053.90	2,08,62,774.00	Unsecured	NA	NA	NO	0.36	NA	NA	-	4,56,82,279.90	-
11	Jeetesh Bhatia and Kavita Bhatia	22-11-2023	1,25,36,340.00	-	Unsecured	NA	NA	NO		NA	NA	-	1,25,36,340.00	-
12	L&T Finance Limited	22-11-2023	1,37,27,84,722.87	21,07,69,362.00	Unsecured	NA	NA	NO	3.62	NA	NA	-	1,16,20,15,360.87	-
13	Laxmi Sunil Hatharamani and Mrs. Priyanka Hathramani	22-11-2023	2,84,56,408.00	-	Unsecured	NA	NA	NO		NA	NA	-	2,84,56,408.00	-
14	Mr. Anoop Saxena, Mrs. Mridula Saxena & Mrs. Meeta Nigam	20-11-2023	6,50,00,000.00	2,07,00,000.00	Unsecured	NA	NA	NO	0.36	NA	NA	-	4,43,00,000.00	-

Annexure-1

Name of Corporate Debtor: Avarsekar Realty Private Limited				Date of Commencement of CIRP: 09.11.2023						22.11.2023				
List of unsecured financial creditors belonging to any class of creditors														
													(Amount in Rs)	
S. No.	Name of the creditor	Details of Claim		Details of Claim admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted (Provisional)	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
15	Mr. Rajendra Haridas Jhaveri, Mrs. Purnima Rajendra Jhaveri & Mr. Ankit Rajendra Jhaveri	22-11-2023	4,65,11,808.00	-	Unsecured	NA	NA	NO		NA	NA	-	4,65,11,808.00	-
16	Paresh Ramchandra Sukkhatankar and Poonam Paresh Sukkhatankar	21-11-2023	2,96,59,825.00	1,25,00,000.00	Unsecured	NA	NA	NO	0.21	NA	NA	-	1,71,59,825.00	-
17	Rahul Mangesh Kulkarni and Mangesh Kulkarni	22-11-2023	12,38,65,026.00	5,63,19,314.00	Unsecured	NA	NA	NO	0.97	NA	NA	-	6,75,45,712.00	-
18	Rahul Rastogi and Ashok Rastogi	21-11-2023	6,70,92,588.30	3,85,50,156.00	Unsecured	NA	NA	NO	0.66	NA	NA	-	2,85,42,432.30	-
19	Rajnanada Sarvankar Samadhan Sarvankar	21-11-2023	11,00,00,000.00	3,52,00,000.00	Unsecured	NA	NA	NO	0.61	NA	NA	-	7,48,00,000.00	-
20	Dr. Sarita Milind Davare & Sangita Suresh Koyal	22-11-2023	8,90,12,915.00	-	Unsecured	NA	NA	NO		NA	NA	-	8,90,12,915.00	-
21	Dr. Shivkumar Shankarrao Utture & Dr. Prarthana Shivkumar Utture	22-11-2023	2,94,43,716.52	96,34,338.00	Unsecured	NA	NA	NO	0.17	NA	NA	-	1,98,09,378.52	-

Annexure-1

Name of Corporate Debtor: Avarsekar Realty Private Limited			Date of Commencement of CIRP: 09.11.2023				22.11.2023							
List of unsecured financial creditors belonging to any class of creditors												(Amount in Rs)		
S. No.	Name of the creditor	Details of Claim		Details of Claim admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted (Provisional)	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
22	Mrs. Hemlata Shankarrao Utture & Dr. Shivkumar Shankarrao Utture	22-11-2023	2,53,95,656.90	96,34,339.00	Unsecured	NA	NA	NO	0.17	NA	NA	-	1,57,61,317.90	-
23	Mr. Shrikant Madhukar Bhide, Mrs. Meenal Shrikant Bhide & Mrs. Sonal Adheet Gogate	22-11-2023	8,63,60,694.00	3,00,45,918.00	Unsecured	NA	NA	NO	0.52	NA	NA	-	5,63,14,776.00	-
24	Trishta Properties Private Limited	22-11-2023	50,00,000.00	-	Unsecured	NA	NA	NO		NA	NA	-	50,00,000.00	-
25	Vatika Vinimay Private Limited	22-11-2023	1,49,75,000.00	-	Unsecured	NA	NA	NO		NA	NA	-	1,49,75,000.00	-
26	Vickram Chaturvedi & Priyanka Chaturvedi	22-11-2023	69,05,606.00	-	Unsecured	NA	NA	NO		NA	NA	-	69,05,606.00	-
27	Yash Pradeep Vaidya & Geeta Vaidya	21-11-2023	5,68,96,196.00	3,92,29,256.00	Unsecured	NA	NA	NO	0.67	NA	NA	-	1,76,66,940.00	-
TOTAL			3,24,58,28,511.29	78,74,81,113.87								-	2,45,83,47,397.42	

Annexure-1														
Name of Corporate Debtor: Avarsekar Realty Private Limited					Date of Commencement of CIRP: 09.11.2023					22.11.2023				
Secured financial creditors (other than financial creditors belonging to any class of creditors)														
S. No.	Name of the creditor	Details of Claim		Details of Claim admitted						Amount of Contingent Claim	Amount of any mutual dues, that may	Amount of claim not admitted	(Amount in Rs)	
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC				Amount of claim under verification	Remarks, if any
1	SREI Equipment Finance Limited	16-11-2023	6,79,86,78,621.00	5,03,05,50,932.96	Secured	5,03,05,50,932.96	5,03,05,50,932.96	NO	86.46	NA	NA	-	1,76,81,27,688.04	-
TOTAL			6,79,86,78,621.00	5,03,05,50,932.96		5,03,05,50,932.96	-		86.46			-	1,76,81,27,688.04	-